

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.265 of 2013

Ram Kumar Marandi Appellant
Versus
The State of Jharkhand through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Shekhar Pd. Sinha, Advocate
For the C.B.I. : Mr. B. K. Prasad, Advocate

Order No.03 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal four weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)